

ITEM NO.2

COURT NO.11

SECTION XV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14862/2015
(Arising out of impugned final judgment and order dated 26/02/2015
in SBCRF No. 219/2014 passed by the High Court Of Rajasthan At
Jaipur)

SURESH JAIN

Petitioner(s)

VERSUS

JAHIDA BANO AND ORS.

Respondent(s)

(with appln. (s) for permission to file additional documents and
interim relief and office report)

Date : 26/09/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. Kush Chaturvedi, Adv.

For Respondent(s) Mr. Amit Pawan, Adv.

Mr. Akshat Srivastava, Adv.

Mr. Suryodaya Tiwari, Adv.

Mr. Gaurav Singh, Adv.

Mr. S. K. Bhattacharya, Adv.

Mr. Niraj Bobby Paonam, Adv.

UPON hearing the counsel the Court made the following

O R D E R

As prayed on behalf of the petitioner, list the matter
next week.

(NEELAM GULATI)

COURT MASTER

(MADHU NARULA)

COURT MASTER